NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 20.02.2020</u> <u>NOTICE</u>

Take notice that the following matters adjourned on 30.01.2020 will be listed in the Court of Chairperson as indicated below: -

S. No.	Case No.	Name of the parties	Original date of	Next date of Hearing
			Hearing	
1.	Review Application	Central Bank of India	30.01.2020	06.03.2020
	No. 25 of 2019 in	Vs.		
	Comp. App. (AT) (Ins)	Dinkar T. Venkatasubramanian,		
	No. 531 of 2018	R.P. for Amtek Auto Ltd.		
2.	Contempt Case (AT)	Surjeet Singh	30.01.2020	06.03.2020
	No. 01 of 2019 in	Vs.		
	Comp. App. (AT)	Prakash Kumar & Anr.		
	No. 31 of 2016			
3.	Competition App.	SAAR IT Recourses Pvt Ltd &	30.01.2020	17.03.2020
	(AT) No. 30 of 2019	Ors.		
		Vs.		
		Comepition Commission of India		
		& Anr.		
		With		
4.	Competition App. (AT)	Cadd Systems and Services Pvt	30.01.2020	17.03.2020
	No. 39 of 2019	Ltd & Anr.		
		Vs.		
		Competition Commission of		
		India & Anr.		
		With		
5.	Competition App. (AT)	Pentacle Consultants (I) Pvt Ltd.	30.01.2020	17.03.2020
	No. 80 of 2019	Vs.		
		Nagrik Chetna Manch & Ors.		
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4. Website: www.nclat.nic.in Registrar